

Award on Chandigarh

592. SHRI RAM PRAKASH:
SHRI M. C. DAGA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Prime Minister's formula on Chandigarh was accepted by Punjab and Haryana Governments previously; and

(b) if so, the reasons for its rejections by the present Punjab Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b). The decision regarding the future of Chandigarh was taken by the Central Government on the 29th January, 1970 and was communicated soon thereafter to the two State Governments. Neither of them has suggested any re-consideration of this decision.

Launching of an Indian Satellite from Russia

593. SHRI RAM PRAKASH: Will the Minister of SPACE be pleased to state:

(a) whether there is a proposal to launch an Indian Satellite from the Soviet Soil viz., Soviet Cosmodrome; and

(b) if so, the reasons therefor?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). Yes, Sir. An important element in the Indian programme for Space Science and Technology is the development of indigenous capability for designing and fabricating complex satellites for a variety of purpose. In order to accelerate this programme an agreement

has been signed by the Indian Space Research Organisation with the Academy of Sciences of USSR under which a satellite designed and manufactured in India will be launched from a Soviet Cosmodrome with a Soviet rocket carrier.

Transfer of Administrative control of I.T.I., Hindustan Cable and Hindustan Telephone to P and T Board

594. SHRI RAM PRAKASH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal to transfer the administrative controls of Indian Telephone Industries, Hindustan Cable and Hindustan Telephone to the Posts and Telegraphs Board; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) and (b). The Administrative Reforms Commission in their report on Posts and Telegraphs have made such a recommendation. The reasons for this transfer have been indicated in paras 5 and 6 of Chapter VI of their report; a copy of these paragraphs is laid on the Table of the House. [Placed in Library. See No. L.T-3691/72]. A copy of the Administrative Reforms Commission's report has been supplied to the Parliament Library. The recommendations of the Commission are under Government's consideration.

बिहार के गया जिले से बीबी तथा पाकिस्तानी सरकार तक जाया

595. बी हुकम बन कछवाब : या गृह मंत्री यह बताने की कृपा करें कि :

(क) क्या जून और अगस्त, 1972 के बीच बिहार के गया जिले में भारी संख्या में